


**IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 23.09.2020**

CIVIL CASES

I SESSION				II SESSION			
SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
	<u>ARGUMENTS</u>	Pltf	Deft		<u>ARGUMENTS</u>	Pltf	Deft
1.	OS 439/2015	GG	VKM	1.	OS 137/2017	OMG	CKR
2.	OS 663/2015	KRG	MSG	2.	RA 54/2016	RK	MN
	<u>HEARING</u>				<u>HEARING</u>		
3.	OS 404/2012	NR	KSD	3.	OS 121/2012	KKM	RK/SMR
4.	OS 111/2015	HCR	CKR	4.	OS 612/2012	BPG	MSD
5.	OS 377/2015	RDS	KKM	5.	OS 451/2014	RK	MN
6.	OS 636/2015	EH	RBS	6.	OS 550/2014	HVS	EXPT
7.	OS 681/2015	SM	YRK	7.	OS 75/2015	HPR	EXPT
8.	OS 47/2016	SK	NP	8.	OS 765/2015	RMA	DJB
9.	OS 177/2017	JSD	ANG	9.	OS 237/2016	HKS	EXPT
10.	OS 355/2019	HR	CRL	10.	OS 347/2016	VPM	MNM
11.	OS 580/2019	MLC	SHG	11.	OS 676/2015	AR	NR
	<u>EVIDENCE(Only Through VC)</u>				<u>EVIDENCE(Only Through VC)</u>		
12.	OS 750/2013	SMR	KRG	12.	OS 937/2009	SK	SRK
13.	OS 773/2015	NLS	NHG	13.	OS 343/2014	TSL	RK
14.	OS 161/2011	AJ	MR	14.	OS 816/2013	MAK	NLS
15.	OS 15/2017	BRK	HCR	15.	OS 73/2015	CR	EXPT


 II Addl. Senior Civil Judge,
 Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 27.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA

P.O: CHINMAYEE.R.H
CAUSE LIST DATED 23-09-2020
AFTERNOON SESSION

SL.NO.	CASE NO.	STAGE	PLAINTIFF/ COMPLAINANT/ ADVOCATES	DEFENDANT/A CCUSED/ ADVOCATES
1	OS 436/2017	Arguments	NGR	KNG/KJH
2	OS 174/2016	Arguments	RB	GRB
3	OS 240/2014	Arguments	NKS	MBS
4	OS 184/2015	Hear	NMV	DNM
5	OS 464/2007	Hear	AS	VG, TS
6	OS 342/2017	Hear	KSM	SVH, SHG
7	OS 314/2017	Evidence	MPA	AS
8	OS 228/2016	Evidence	MN	NRN
9	OS 425/2019	Evidence	LK	TM
10	CrI.Mis 154/2020	Evidence	REVANNA	
11	CrI.Mis 192/2020	Evidence	REVANNA	
12	CrI.Mis 191/2020	Evidence	REVANNA	
13	CrI.Mis 190/2020	Evidence	REVANNA	
14	O.S.189/2020	WS, Objection	KNM	HVK
15	O.S.136/2013	Vakalath	KNS	NK

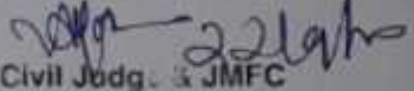
NOTE: Evidence will be recorded through Video Conference only

Chm 22/9/2020
I Addl. CJ & JMFC,
Nelamangala

All advocates are requested to strictly follow the guidelines of SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka

**II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 23-09-2020**

<u>MORNING SESSION</u>				<u>AFTERNOON SESSION</u>			
Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate		Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate	
<u>ARGUMENTS</u>				<u>ARGUMENTS</u>			
1	OS 10/10	HRK	MSH	1	OS 143/2018	CP	SRV,LS
2	OS 124/2004	KKM	SMR	2	OS 206/2017	MBS	KSL
3	OS 142/2004	SMR	KKM	3	OS 393/2018	BD	RK
4	OS 347/2016	CHR	EXPARTE	4	OS 402/2006	RY	KNS
<u>HEARING</u>				<u>HEARING</u>			
5	OS 442/2008	AS	RK	5	OS 429/2015	HN	HMS
6	OS 237/2010	RDS	KKM				
7	OS 115/2008	KKM	MESTRAPPA	6	OS 147/2017	RK	NRN
8	OS 311/2006	KKM	MESTRAPPA	7	OS 3/2018	SR	NPA
9	OS 373/2014	KNS	VM,AS	8	OS 127/2018	BNP	SNR
10	OS 413/2017	KKM	JSP				
<u>EVIDENCE</u>				<u>EVIDENCE</u>			
11	PCR 154/2020	MM		9	PCR 45/2017	AP	
12	PCR 155/2020	MSG		10	PCR 54/2017	AP	
13	CC 2226/2013	APP	NPR	11	CC 425/2016	APP	MS
14	CC 1718/2014	APP	ST	12	CC 580/2016	APP	MP
15	CC 463/2015	APP	MDU	13	CC 1236/2016	APP	MNK
				14	CC 1520/2017	APP	BRS
				15	CC 761/2017	APP	SMR


 II Addl. Civil Judge & JMFC
 Nelamangala

- Note:1. All advocates are requested to strictly follow SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.